

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 7263-JK (LD ) of 2023**

**DATED:- 30- 05 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 30.05.2023

No:- LAW-OIC/153/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Sajad Un Nabi) (30.05.2023)

Additional Secretary to Government



**Annexure to the Government Order No.7263 -JK(LD) of 2023 dated 30.05.2023**

S.No	Title of cases	(OIC)
1	CRM(M) No. 449/2019 titled Associated Biotech and Anr. V/S Rakesh Singh Slathia Drugs Inspector, Zone –Samba.	<b>Mr. Rajesh Angurana, Assistant Drugs Controller</b>
2	Dr. Tahseen Hassan Vs UT of J&K and Ors	<b>Mr. Sanjeev Sharma, JKAS Deputy Secretary of the H&amp;ME Department</b>
3	CRM(M) No. 498/2022 titled Rita Goyal V/S UT of J&K.	<b>Mr.Pankaj Malhotra, Assistant Drugs Controller, Zone-I Jammu</b>
4	SWP No. 2457/2015- titled Pankaj Anand vs State of J&K & Ors.	<b>Sanjeev Sharma, Deputy Secretary to the Government</b>
5	SWP No. 565/2016- titled Monika Hansa Vs State of J&K & Ors.	
6	SWP No. 3089/2015- titled Mohammad Qasim Vs State of J&K & Ors.	
7	SWP No. 2371/2015- titled Manmohan & Ors vs State of J&K & Ors.	
8	SWP No.2428/2015- titled Jitender Singh Vs State of J&K & Ors.	
9	SWP No 2429/2015 titled Vandana Verma Vs State of J&k & Ors	

